

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 38243/2025

[Arising out of impugned final judgment and order dated 03-03-2025 in CRLA No. 396/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KAMLESH KUMAR

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

IA No. 324747/2025 - CONDONATION OF DELAY IN FILING

IA No. 324751/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 324749/2025 - EXEMPTION FROM FILING O.T.

Date : 18-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMAFor Petitioner(s) Mr. Deepak Joshi, AOR
Mr. Sanjay Sharma, Adv.
Mr. Shivam Gupta, Adv.
Mr. Shivam Yadav, Adv.
Mr. Nadeem Saifi, Adv.
Mr. Akshaya Agarwal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

The application for exemption from filing the O.T. is allowed.

Delay condoned.

Issue notice, returnable on 23.02.2026.

Learned counsel for the petitioner is permitted to serve the learned Standing counsel for the State.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS(POONAM VAID)
ASSISTANT REGISTRAR